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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER                    :      CP 38/16  
PETITION NUMBER                        :      TP 159/17  
NAME OF THE PETITIONER (S)        :      MEENA HOLDINGS LTD.  
NAME OF THE RESPONDENT (S) :  
UNDER SECTION                            :      391/394

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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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	CS THIRUPAL GORGE 9448384064	PCS for petitioner	
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Shri Thirupal Gorge, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

  
MEMBER (J)

  
MEMBER (T)